

[श्री सदान बिहारी जाजपेयी]

कुछ हुआ उन्हा निन्दा करे लेकिन केंद्रीय सरकार अपना जिम्मेदारो स बच नही सकती और इस मामले में हम उसको निन्दा करना चाहेंगे।

Mr. Speaker: Since Congressmen had also visited the jail, at least some of them, I thought it was a non-party affair and it must be highlighted; it is not a question of censuring the Government because it cuts across all party lines. Congressmen had gone to the jail; SSP friends were also there—all of them had gone. So, you can bring it through a call-attention motion. As Shri Vajpayee says, call-attention notices are there, a number of them, and adjournment motions are there and after discussion, not only this morning but even two days ago when they came to me, I suggested that out of the time allotted for the Home Ministry's Demands I would allow one full hour for you friends, who have inspected the jail, including Congress friends who were there, and they could pinpoint it. Today they said that there should be a call-attention motion and this morning I allowed a call-attention motion. After my coming here, you want an adjournment motion. The time is the same, 1½ hours are allotted for this—4 to 5.30. If you want to call in an adjournment motion, I have no objection. You can call it so. But I do not know whether it is going to serve any useful purpose. However, at least, in future I must be careful while discussing. I have learnt a lesson now. Shri Nath Pai may ask for the leave of the House.

Shri S. S. Kothari (Mandsaur): On a point of order, Sir. How can the House discuss the Demands of ten ministries in one day?

Mr. Speaker: All the Demands that are pending on that day and which have not been discussed will be voted without discussion. It is such a sim-

ple matter. Should it be the subject matter of a point of order? Any Demand which is not discussed will be guillotined and voted.

श्री कंधर लाल गुप्त : कोल सर्टेशन दे बजे नहीं होगा ?

Mr. Speaker: How can you have both?

Shri Pileo Mody (Godhra): Sir, you should make a rule that nothing should be guillotined on the Budget.

Shri Nath Pai: Sir, I beg leave of the House to move the adjournment motion.

Mr. Speaker: Is there any objection?

The Minister of Parliamentary Affairs and Communications (Dr. Ram Subhag Singh): No Sir.

Mr. Speaker: Then, we will take it up at 4 o'clock.

12.37 hrs.

ESTIMATES COMMITTEE

FOURTH REPORT

Shri P. Venkatasubbalah (Nandyal): Sir, I beg to present the Fourth Report of the Estimates Committee on the Ministry of Education—(i) National Museum, New Delhi; and (ii) National Gallery of Modern Art, New Delhi.

12.38 hrs.

*DEMANDS FOR GRANTS, 1967-68— Contd.

MINISTRY OF HOME AFFAIRS

Mr. Speaker: The House will now take up discussion and voting on

*Moved with the recommendation of the President.